

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.05.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
2.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
3.	Comp. App. (AT) (Ins) No. 584 of 2022	Hanamappa Mugalolli Vs. Kedarnath Sugar and Agro Products Ltd & Ors.	Ranu Purohit	
4.	Comp. App. (AT) (Ins) No. 585 of 2022	Sidhartha Global Pvt. Ltd. Vs. Amira Pure Foods Pvt. Ltd.	Shiv M. Sharma	
5.	Comp. App. (AT) (Ins) No. 586 of 2022	Anuj Shrikant Tiberewala Sole Proprietor of Usha Chemicals Vs. Minwool Rock Fibres Ltd.	IZ. Merchant	
6.	Comp. App. (AT) (Ins) No. 587 of 2022	Rohit Jasoria Prop. RJ Brothers & Partner RJ Logistics Service LLP Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.	Dhiraj Kumar	
7.	Comp. App. (AT) (Ins) No. 588 of 2022	Rahul Jasoria Proprietor Y.K. Logistics, Y.K. International Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.	Dhiraj Kumar	

8.	Comp. App. (AT) (Ins) No. 593 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Sammelan Tea and Beverages Pvt. Ltd. & Ors.	Amit Kasera	
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#### For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 68 of 2022	Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr.  <b>With</b>	Simranjeet Singh	
10.	Comp. App. (AT) (Ins) No. 69 of 2022	Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr.  <b>With</b>	Simranjeet Singh	Satish Kumar-R2
11.	Comp. App. (AT) (Ins) No. 70 of 2022	Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors.  <b>With</b>	Simranjeet Singh	
12.	Comp. App. (AT) (Ins) No. 71 of 2022	Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham)	Simranjeet Singh	Vijay Joshi

#### For Hearing

13.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
14.	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	Aayushi Sharma
15.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
16.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>17.</b>	I.A. No. 427, 429, 455, 456, 470 & 471 & 1185 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
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**After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

<b>18.</b>	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 <b>(PH)</b>	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**